

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1443
ANSWERED ON:05.03.2010
REMOVAL OF SLUMS
Jardosh Smt. Darshana Vikram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

to the reply given to Unstarred Question No. 4587 on April 25, 2008 regarding Encroachment on parks and state:

- (a) whether despite allocation of Rs.13,29,000/- to the office of Additional Commissioner (Slum), Municipal Corporation of Delhi in July 2001, the slum department continues to show negligence in the matter of removing slums;
- (b) if so, whether Resident Welfare Associations have also submitted representations for the removal of slums;
- (c) if so, the reaction of the Government thereto; and
- (d) the time by which the slums are likely to be removed?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (d): Information is being collected and will be laid on the Table of the Sabha.